

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**STARRED QUESTION NO-\*130**  
TO BE ANSWERED ON-11/02/2026

**IMPLEMENTATION OF PM-JANMAN SCHEME**

\*130. # SMT. SADHNA SINGH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the current status of the construction of pucca houses under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for Particularly Vulnerable Tribal Groups (PVTGs);
- (b) the details of the approved multi-purpose centres and coordination with other welfare schemes;
- (c) the details of the coverage of piped water supply, electrification and road connectivity in PVTG settlements; and
- (d) monitoring system established to ensure effective implementation in the 18 participating States?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
(SHRI JUAL ORAM)

**(a) to (d):** A statement is laid on the table of the House.

**Statement referred to in reply to parts (a) to (d) of Rajya Sabha Starred Question No. \*130 for answer on 11.02.2026 raised by Smt. Sadhna Singh regarding “Implementation of PM-JANMAN Scheme”**

(a): Under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN), a total of 4,73,939 houses have been sanctioned of which approximately 2.50 lakh houses (as on 31.12.2025) have been completed.

(b) & (c): The details of progress of multi-purpose centers along with progress of piped water supply, electrification, road connectivity and other interventions converged under PM JANMAN are given in **Annexure-I**.

(d): To ensure the effective implementation and monitoring of the PM JANMAN, Ministry has been regularly reviewing the implementation with State Governments and District administrations. Besides, for monitoring the progress of the works under PM JANMAN, digital dashboard on PM GatiShakti portal has been developed. A Project Monitoring Unit in the Ministry has also been established for monitoring and coordination with Ministries and States / UT. Further, the State Government is also required to comply with the instructions of Department of Expenditure regarding SNA SPARSH alongwith applicable GFRs.

**Annexure-I**

**Annex referred to in reply to part (b) & (c) of Rajya Sabha Starred Question No.\*130 for answer on 11.02.2026 raised by Smt. Sadhna Singh regarding “Implementation of PM-JANMAN Scheme”**

The details of progress under PM JANMAN (as on 31.12.2025)\*

<b>Name of Ministry</b>	<b>Activity</b>	<b>Mission Target (2023-2026)</b>	<b>Sanction details</b>	<b>Physical Achievements</b>
M/o Rural Development	Provision of pucca houses	4.90 lakh houses	473939 houses	250374 houses completed
	Connecting roads	8000 km road	7316.62 km road	1196 Km road completed
M/o Health and Family Welfare	Mobile Medical Units	1000 MMU (750 MMUs sufficient to cover all)	750 MMUs	750 MMUs operationalized
M/o Jal Shakti	Piped Water Supply	19375 Villages	18693 Villages	8199 Villages 100% Saturated
M/o Women and Child Development	Construction and running of Anganwadi Centres	2500	2500 AWCs	2251 AWCs made operational.
M/o Education	Construction and running of hostels	500	500 Hostels	8 completed
M/o Power	Energization of unelectrified HHs	145083 HHs	145083 HHs	134995 HHs Electrified
M/o New and Renewable Energy	Households sanctioned under New Solar Power Scheme	As per identification of beneficiaries eligible for off-grid	8823 HHs	6154 HHs Electrified
M/o Communications	Installation of mobile towers	Coverage of 4543 habitations	4084 habitations planned for Coverage	3006 Habitations covered
M/o Tribal Affairs	Multipurpose Centers	1000	1000 MPCs	375 completed
	Setting up of VDVks	500	539 VDVks	450 VDVks Business Started

\* As per information provided by concerned Ministries

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